

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

DATED THIS THE 25TH DAY OF NOVEMBER 1986.

Present : Hon'ble Justice K.S.PUTTASWAMY, .. Vice-Chair  
-man.

Hon'ble Shri L.H.A.Rago .. Member

Transferred  
Application No.1902/86

H.A.Nagasundara, Assistant  
Son of Late H.P.Aswathanarayana Rao  
Manager (Deppt)  
Food Corporation of India (FCI)  
Gokul Cross, Hemadri Buildings,  
Hosur Road, Hubli.

.. Applicant

( Shri M.S. Purushottam Rao, Advocate )

Vs.

1. The Managing Director,  
Food Corporation of India,  
16/20, Barakamba Lane,  
New Delhi-110001.
2. Zonal Manager,  
FCI, No. 2, Haddows Road,  
Madras-6.
3. Regional Manager, FCI,  
Subaiah Circle,  
Mission Road, Pallavi Complex,  
Bangalore.
4. Mr. Ameer Mahmud,  
District Manager, FCI  
Mangalore.
5. Mr.C.Perumal,  
Dist. Manager, FCI,  
Hemadri Buildings,  
Gokul Cross, Hosur Rd.,  
Hubli-21.
6. Union of India represented  
by Secretary, Ministry of Food  
and Civil Supplies,  
Central Govt., Secretariat,  
New Delhi.

.. Respondents.

The application has come up for hearing before  
Court today. The Vice-Chairman made the following :

O R D E R

In this application made under Section 19 of the Administrative Tribunals Act, 1985 ( the Act ), the applicant has challenged Office Order No. Estt.3(1)86 dated 28-10-1986 of the District Manager, Food Corporation of India, Hubli ( the Corporation ).

2. The corporation is a statutory body established under the Food Corporation of India Act, 1964 (FC Act). The order made against the applicant is by an officer of the Corporation. The two notifications issued by the Central Government on 2.5.1986 and 31.10.1986 under Section 14(2) of the Act have not conferred jurisdiction over the Corporation to the Tribunal constituted under the Act. From this it follows that, this application made before this Tribunal is not maintainable and cannot be entertained by us. We, therefore, reject this application as not maintainable, which does not prevent the applicant from approaching the appropriate forum for relief.

*As. Prasad*  
VICE-CHAIRMAN 25/11/1986  
(25-11-1986)

*As. Prasad*  
MEMBER 25.11.1986

kam.